Suppl. Cause List No. 1 Sr. No. 01

## HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU (Through Virtual Mode)

CRR No. 01/2016

Prabhat Singh Salathia

...Petitioner

Through :-Mr. Himanshu Beotra, Advocate

v/s

State of J&K and others

...Respondent

Through :-

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## ORDER

Learned counsel for the petitioner seeks time to get instructions

KASHMIP

from his client.

List on 19.06.2020.

## (PUNEET GUPTA) JUDGE

Jammu 10.06.2020 Shammi